

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

vs

M/s Ortel Communication Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

Ms. Ina Malhotra,
Hon'ble Member (Judicial)

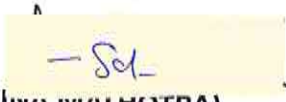
Order delivered on 07.02.2019

For the Applicant
For the Respondent

: Mr. Arijit Mazumda, Mr. Akshay, Advocate
:

ORDER

Documents in support of the CA 56/C-III/ND/2018 are already on record. No further directions are called for. List this case as and when the next interim report is filed.


(INA MALHOTRA)
MEMBER (JUDICIAL)

Varinder Kumar